COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 193 of 2017 & IA Nos. 489 & 488 of 2017

Dated: 8th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

GMR Kamalanga Energy Limited & Anr. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishrov Mukherjee Ms. Raveena Dhamija Mr. Yashaswi Kant

Counsel for the Respondent(s): Ms. Poorva Saigal for PRAYAS

<u>ORDER</u>

List the matter on 10.08.2017 at 2.30 p.m.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd